Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.44 of 2011

Dated: 28th July, 2011

Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member

In the matter of:

Dakshin Haryana Bijli Vitran Nigam ….. Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Ors. ….. Respondent(s)

Counsel for the Appellant (s) : Mr. Shivendra Dwivedi
Mr. Apoorva Mishra

Counsel for the Respondent (s) : Mr. Anand K Ganesan for R-1
Ms. Sangeeta Sharma for R-2
Mr. R.K. Jain for R-2

ORDER

Heard learned Counsel for the appellant and State Commission and also Shri R.K. Jain for Respondent No.2

Judgment reserved.

(Justice P.S. Datta) **(Rakesh Nath)**
Judicial Member **Technical Member**

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